

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.318
CA-135/2019
In
IB-543(ND)2017

IN THE MATTER OF:

M/s. Bimla Maru Fashions Pvt. Ltd.

Vs.

Sanjay Maheshwari.

... APPLICANT/PETITIONER

...RESPONDENT

SECTION

IBC under Sec 10

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 15.11.2022.


(Court Officer)
Court-III